

12.08 hrs.

PAPERS LAID ON THE TABLE

INDIA-CHINA CORRESPONDENCE

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I beg to lay on the Table a copy each of the following papers:—

- (i) Chinese note dated the 1st March 1962, regarding renewal of 1954 Trade Agreement between China and India; and
- (ii) Government of India's reply dated the 11th April 1962. [Placed in Library, See No. LT-16/62].

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification. In view of the fact that the second paper laid on the Table brings the correspondence up to the 11th April 1962, may I know whether the Prime Minister proposes to lay on the Table the Note of the 22nd or 23rd March from the Chinese Government which according to press reports, contains all kinds of threats against India?

Shri Jawaharlal Nehru: We are trying to lay every correspondence between China and India on the Table of the House. I cannot say offhand whether that particular paper has been laid or is going to be laid. But if it has not been laid, it is bound to be laid.

NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

AND

NOTIFICATION UNDER COAL MINES (CONSERVATION AND SAFETY) ACT

The Minister of Mines and Fuel (Shri K. D. Malaviya): I beg to lay on the Table—

(i) a copy each of the following Notifications under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

- (a) S.O. No. 2060 dated the 2nd

September, 1961. [Placed in Library, See No. LT-17/62]

- (b) The Mining Leases (Modification of Terms) Amendment Rules, 1961 published in Notification No. G. S. R. 455 dated the 1st April, 1961. [Placed in Library, See No. LT-18/62]
- (c) The Minerals (Conservation and Development) (First Amendment) Rules, 1961 published in Notification No. G. S. R. 651 dated the 8th May, 1961. [Placed in Library, See No. LT-19/62]
- (d) The Minerals (Conservation and Development) (Second Amendment) Rules, 1961 published in Notification No. G. S. R. 951 dated the 22nd July, 1961.
- (e) Notification No. G. S. R. 880 dated the 8th July, 1961.
- (f) The Mineral Concession (Amendment) Rules, 1961, published in Notification No. G. S. R. 1133 dated the 16th September, 1961.
- (g) Notification No. G. S. R. 1199 dated the 30th September, 1961.
- (h) The Mineral Concession (Second Amendment) Rules, 1961 published in Notification No. G. S. R. 1303 dated the 28th October, 1961.
- (i) The Mineral Concession (Third Amendment) Rules, 1961 published in Notification No. G. S. R. 1446 dated the 9th December, 1961.
- (j) The Mineral Conservation and Development (Third Amendment) Rules, 1961 published in Notification No. G. S. R. 1531 dated the 30th December, 1961.